ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/51807/2026	SK. JASIR	BADRI NARAYAN PANDA	/ /	
		VS	VS	()	
		MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD., MUMBAI		//	
2	D-BLAPL/33356/2026	PRASTUTA PAIK	PABITRA KUMAR PAIK	R.UDAYAGIRI /138 /2023	AOD20220004143C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/33359/2026	SUBASH BEHERA @ SUBASH CHANDRA BEHERA	SUVASHISH PATTANAIK	BANAPUR P.S. /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/33362/2026	JAGANNATH PRADHAN	ARIJEET MISHRA	JAGANNATHA PRASAD /360 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/33363/2026	MANORANJAN BEHERA	SURESH KUMAR JENA	SONEPUR /56 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/33367/2026	CHANDRA SEKHAR CHAND	JUGALA KISHORE PANDA	SOHELLA /85 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/33368/2026	BIDESHI MAHALA	NITYANANDA MOHAPATRA	LAXMIJORE /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/33372/2026	SANTOSH SAHU	AMULYA RATNA PANDA	GOCHHAPADA /171 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/33379/2026	JAYADEV KANHAR	JAYANTI PANIGRAHI	PHULBANI SADAR /96 /2026	AOR20220002459C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/33381/2026	PRASANNA KUMAR PATRA	RATIKANTA MOHAPATRA	ROURKELA VIGILANCE /13 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
11	D-BLAPL/33384/2026	JITENDRA MALLIK	PRIYA RANJAN SINGH	NISCHINTAKOILI /370 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/33385/2026	AMRISH BIRA	BASANTA KUMAR DAS	MOHANA /99 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/33386/2026	NARAYAN PRASAD MOHANTY	BASANTA KUMAR DAS	KHAIRA /277 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/33387/2026	KALIA @ AMAR KUMAR SWAIN	SAMBIT BISWAL	KUJANGA /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/33389/2026	KRISHAN NAIK @ KRISHNA NAIK	SANDEEP RAJ PANDA	BARBIL /239 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/33391/2026	SIDHESWAR SAHOO	SITIKANT MISHRA	JASHIPUR /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/33393/2026	JYOTI RANJAN SAHOO	MANAS KUMAR CHAND	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/33395/2026	BISHNU PRASAD SENAPATI	MANAS KUMAR CHAND	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/33397/2026	CHANDA @RAKESH MALLICK	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /300 /2026	AOD20260000401C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/33402/2026	AJAY @AMULYA MOHARANA	PRADIPTA BEURA	GURUDIJHATIA /109 /2007	AOD20220004020C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/33404/2026	DILIP HARIJAN	SAROJ KUMAR PADHY	KASHIPUR /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/33407/2026	KAMAL HASSAN	ASHUTOSH MISHRA	MALKANGIRI /399 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/33408/2026	BABUL SAHA	PITABAS KHUNTIA	BANIGOCHA /124 /2026	AOR20250001052C202600009

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33409/2026	ARABINDA SETHY	PRADIPTA BEURA	TIGIRIA /189 /2024	AOD20220004020C202600062
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33411/2026	SURENDRA PARIDA @NARAYANA PARIDA	PRADIPTA BEURA	/ /	AOD20220004020C202600063
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33414/2026	FANIL GHADEI	BHABANI SHANKAR DASPARIDA	BHANDARIPOKHARI /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33415/2026	AGA RANA	BIGYAN KUMAR SHARMA	SINDHIKELA PS /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33417/2026	DILAKI PARIDA	PRAFULLA KUMAR MAHAPATRA	KHALLIKOTE /635 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33418/2026	LIPI SETHI	PRAKASH CHANDRA DASH	MAHANGA /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33422/2026	RAJESH BAG	KARUNAKAR GAYA	KANJIPANI /16 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33425/2026	GOPINATH YADAV @ GIPINATH YADAV	SIMSON JENA	INDUSTRIAL ESTATE PS /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33432/2026	BINU PINGUA	SK. ZAFARULLA	JODA /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33433/2026	ANIL MINIYAKA	TUKUNA KUMAR MISHRA	BANDHUGOAN /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33436/2026	NAJIM KHAN @ NEJIM KHAN @ NAJU	JYOTIRMAYA SAHOO	RASGOBINDPUR /412 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/33440/2026	GOURISHANKAR MOHANTY @ TIPPU	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /637 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/33444/2026	SURAJ BAG	BIJAYA KUMAR RAGADA	CYBER CRIME AND ECONOMIC OFFENCES, SAMBALPUR /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/33445/2026	GHANA PAIKA	BIJOY SWAROOP NANDA	JEYPORE MAHILA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/33448/2026	ASHISH KUMAR DASH	PRASANTA KUMAR ROUTRAY	BARGARH /439 /2025	AOD20240000391C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/33449/2026	JUTI SETHI	ASHOK KUMAR ROUT	MAHANGA /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/33459/2026	JHARANA SAHOO	BIKASH MISHRA	CHHENDIPADA /342 /2026	AOD20260000375C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/33461/2026	BAGHA @ SAPAN @ SWAPNESWAR MUKHI	KULDEEP MOHANTY	BARIPADA TOWN /552 /2026	AOD20240000012C202600338
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/33464/2026	BIJAY BEHERA @MADHA	DIBYA JYOTI SAHOO	SAHADEV KHUNTA /310 /2024	AOD20240000587C202600206
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/33466/2026	JAYA KUMAR PANDA	SANJAYA KUMAR PANIGRAHI	BIRMAHARAJPUR /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/33469/2026	DEEPAK BARIK	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /337 /2026	AOR20220001736C202600268
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/33470/2026	KAPILESWAR SINGH	PABITRA KUMAR NAYAK	ROURKELA GRPS. /126 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/33472/2026	RABI NARAYAN KHATEI	Bijay Kumar Behera	/ /	AOR20220001736C202600267
		VS	VS	()	
		State Of Odisha		//	
47	D-BLAPL/33474/2026	Biswabhusan Baral Alias Babu and Another	Pitabasa Khuntia	/ /	AOR20250001052C202600010
		VS	VS	()	
		State of Odisha		//	
48	D-BLAPL/33476/2026	SAGAR SAHU	BISWAJIT NAYAK	RAGHUNATHPALI /492 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/33478/2026	SAROJ KUMAR SAHU	SANKET TRIVEDY	PAIKMAL /253 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/33480/2026	AJAY PATRA	JULU KHANSAMA	JHIRPANI P.S. /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/33488/2026	PRAVAT KUMAR SETHI	ASHOK KUMAR ROUT	MAHANGA /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/33489/2026	MUKESH KUMAR	ASHUTOS DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/33490/2026	ASHOK MALLICK	PRASANTA KUMAR ROUTRAY	TUMUDIBANDHA /115 /2025	AOD20240000391C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/33491/2026	SAMBHUNATH BARIK	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /337 /2026	AOR20220001736C202600269
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/33493/2026	DAKULU MAJHI	GOKULANANDA SAHU	KOMNA PS /104 /2025	AOD20260000648C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/33494/2026	BRAJAKISHORE SINGH	HARAPRASAD PANDA	PANIKOILI /288 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/33495/2026	RAJAT KUMAR NAYAK	LAXMINARAYAN PATEL	MARINE CHUDAMANI /82 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CMP/51781/2026	SUSHANTA KUMAR TRIPATHY	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		SANTOSH KUMAR TRIPATHY		//	
59	D-CMP/51785/2026	PRADEEP KUMAR AGARWALLA	SOURAV SUMAN BHUYAN	/ /	
	CMP/1872/2026	VS	VS	CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)	
		RAVINAGESH NAIDU		EC/0000003/2018	
60	D-CMP/51795/2026	SRADHANJALI JENA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		SAROJINI KHATEI		//	
61	D-CMP/51811/2026	ROMATH KUMAR SWAIN	MANAS RANJAN SATPATHY	/ /	
		VS	VS	()	
		SATYABRATA SETHI		//	
62	D-CMP/51813/2026	BISHNU CHARAN PRUSTY	DURGA PRASAD PATTANAIK	/ /	
		VS	VS	()	
		THE BRANCH MANGER, BANK OF BARODA, JAGATSINGHPUR		//	
63	D-CMP/51823/2026	SAJAL KUMAR ROY	JAGDISH BISWAL	/ /	
		VS	VS	()	
		UJJAL KUMAR ROY		//	
64	D-CMP/51829/2026	BILASH@BILASINI JENA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		SAKUNTALA PRADHAN		//	
65	D-CMP/51833/2026	NANDA KUMAR PATEL	PRADEEP KUMAR KHUNTIA	/ /	
		VS	VS	()	
		ANU PATEL		//	
66	D-CMP/51836/2026	JAYANTI PRUSTY	RABINDRA NATH PRUSTY	/ /	
		VS	VS	()	
		HIMANDRI TANAYA PRUSTY		//	
67	D-CMP/51837/2026	VISHWAS TRIPATHI	PRAGYAN PARAMITA MOHANTY	/ /	
		VS	VS	()	
		ADARSH AGRAWAL		//	
68	D-CMP/51867/2026	AASHA MOHANTY	PITAMBAR PATRA	/ /	
		VS	VS	()	

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		MENAKA BISWAL		//	
69	D-CMP/51881/2026	AJAYA KUMAR SARANGI @ AJAY KU. SARANGI	AMAR KUMAR MOHANTY	/ /	
		VS	VS	()	
		RABINDRA PRASAD RAY (DEAD)		//	
70	D-CMP/51899/2026	BISWJYOTI SAHU @ BISWAJYOTI SAHU	ALOK KUMAR MOHANTY	/ /	
		VS	VS	()	
		SHYAM SUNDAR PANDA		//	
71	D-CMP/51962/2026	LAXMIPRIYA SAMANTRAY	MANOJ KUMAR PATI	/ /	
		VS	VS	()	
		RAULA BALIARSINGH		//	
72	D-CMP/51970/2026	KISHORE KEDIA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		HARSH VARDHAN TIBREWAL		//	
73	D-CMP/51973/2026	S. SUJIT KUMAR PRUSTY	MADHUSUDAN SETHI	/ /	AOR20250001218C202600027
		VS	VS	()	
		D. ALIBHA PATRO		//	
74	D-CONTC/51760/2026	NIRANJAN BEHERA	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
75	D-CONTC/51764/2026	DHANESWAR JENA	ADV.	/ /	
		VS	VS	()	
		PRAMOD KUMAR BASKAY, O.A.S., TAHASILDAR, BINJHARPUR		//	
76	D-CONTC/51794/2026	CHITTARANJAN BEHERA	AVIJIT PATNAIK	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
77	D-CONTC/51800/2026	BIJAY KUMAR SAHOO	AVIJIT PATNAIK	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
78	D-CONTC/51803/2026	AKSHYA KUMAR ROUT	AVIJIT PATNAIK	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
79	D-CONTC/51806/2026	DEBENDRA KUMAR MISHRA	SANDHYARANI PANI	/ /	AOR20230000010C202600169
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	

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80	D-CONTC/51822/2026	UDAYA NARAYAN TRIPATHY	ADV.	/ /	
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR MALKANGIRI		//	
81	D-CONTC/51830/2026	RINA @ REENA GHADEI	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, PRINCIPAL SECRETARY TO GOVT. OF ODISHA		//	
82	D-CONTC/51831/2026	BASANTA KUMAR CHOUDHURY	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		JAYANTA JAISINGH, OAS(I), TAHASILDAR, BHUBANESWAR		//	
83	D-CONTC/51844/2026	DIPAK RANJAN KHILLAR	ADV.	/ /	
		VS	VS	()	
		BHASKARJYOTI SHARMA, IAS		//	
84	D-CONTC/51862/2026	SUSHANT KUMAR BEHURA	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
85	D-CONTC/51866/2026	KANHU CHARAN DAS	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, I.A.S		//	
86	D-CONTC/51884/2026	AKASH KUMAR NAYAK	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		ABHISHEK SINGH, I.A.S		//	
87	D-CONTC/51891/2026	HARIKRUSHNA PANIGRAHI	ADV.	/ /	
		VS	VS	()	
		PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA		//	
88	D-CONTC/51893/2026	NIHARKANTA PRAHARAJ	ADV.	/ /	
		VS	VS	()	
		PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA		//	
89	D-CONTC/51906/2026	CHANDRAKANT BARIHA	KIRAN KUMAR PATEL	/ /	AOD20240000667C202600042
		VS	VS	()	
		RABINDRA NATH SATAPATHY, SUPERINTENDENT OF POLICE, BARGARH		//	
90	D-CONTC/51915/2026	AKSHAYA KUMAR PANDA	ADV.	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
91	D-CONTC/51925/2026	KANHU CHARANA JENA	ADV.	/ /	

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		VS	VS	()	
		ASWATHY S., I.A.S		//	
92	D-CONTC/51932/2026	RANJIT RATH	DILLIP KUMAR SAHU	/ /	AOR20220001727C202600111
		VS	VS	()	
		PRASANNA KUMAR PANDE, SDM AND SUB COLLECTOR BARGARH CUM CHAIRMAN, RMC/BARGARH			
93	D-CONTC/51948/2026	HEMANTA SATPATHY	ADV.	/ /	
		VS	VS	()	
		KUNDAN SINGH NAIK, SUPERINTENDING ENGINEER, MINOR IRRIGATION DIVISION, SAMBALPUR			
94	D-CONTC/51950/2026	DILLIP KUMAR PRADHAN	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S.		//	
95	D-CONTC/51954/2026	BANAMALI PATEL	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S.		//	
96	D-CONTC/51960/2026	DR. BHAGYADHAR ROUT	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S.		//	
97	D-CONTC/51975/2026	RUKMANA NAIK	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S.		//	
98	D-CONTC/51983/2026	DURYODHAN MEHER	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, I.A.S		//	
99	D-CONTC/51986/2026	M/S KALINGA VIKASH, CUTTACK	MANOJ KUMAR PANDA	/ /	
		VS	VS	()	
		PRADYUMNA JENA, ORS, EXECUTIVE OFFICER, NAC, KONARK		//	
100	D-CRLA/33369/2026	GAGAN BISI@BISHI	MADAN MOHAN SWAIN	BOUDH /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/33446/2026	PRASANTA KUMAR NAYAK	MANORANJAN MISHRA	CUTTACK VIGILANCE /9 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLA/33450/2026	COMPLAINANT/INFORMANT	BIJAYA KUMAR RAGADA	CHANDRASEKHARPUR /432 /2023	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-CRLA/33496/2026	SAMBHU BAG	JNYANANANDA PANDA	KEGAON /8 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-CRLMA/33378/2026	AJOY KUMAR PAUL	SANGRAM KESHARI ROUT	S.P.(CID-CRL),CUTTACK /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-CRLMA/33412/2026	ANUPAMA GURU	AMBIKA PRASAD MISHRA	BHADRESWAR /206 /2025	AOD20250001069C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-CRLMA/33499/2026	BISWAJIT DHAL	SANJAY KUMAR MOHANTY 2	SINGLA /106 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLMC/33358/2026	DHANURJAYA SISA	DEEPANKAR PANIGRAHY	MACHHKUND /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLMC/33364/2026	KAPILDEV MAJUMDAR	ARIJEET MISHRA	SPL.TASK FORCE /12 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLMC/33370/2026	PRATAP MAHANA	BHABANI SANKAR DAS	/ /0	
		VS	VS	()	
		RAJEEV KUMAR PRAMANIK		//	
110	D-CRLMC/33392/2026	SK. MUSTAFA	RASHMI RANJAN DAS	KEONJHAR TOWN /822 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMC/33400/2026	RAMESH SWAIN	BISWAJIT NAYAK	JAJPUR TOWN /345 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLMC/33405/2026	PABITRA ROUT	SARAT KUMAR JENA	BARANGA /45 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMC/33413/2026	UDAYANATH MOHANTY	ASUTOSH TRIPATHY	SAMBALPUR VIGILANCE /35 /1998	AOR20220001648C202600080
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMC/33416/2026	KALIM KHAN	PRAGYAN PARAMITA MOHANTY	/ /0	
		VS	VS	()	
		RAMESH CHANDRA SAHOO		//	
115	D-CRLMC/33421/2026	KALIM KHAN	PRAGYAN PARAMITA MOHANTY	/ /0	
		VS	VS	()	
		RAMESH CHANDRA SAHOO		//	
116	D-CRLMC/33435/2026	MANOJ KUMAR NAYAK	JYOTIRMAYA SAHOO	BOLAGARH P.S. /69 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-CRLMC/33439/2026	NARAYAN MOHANTY	JYOTIRMAYA SAHOO	GOPALPUR /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLMC/33442/2026	PARSURAM HEMBRAM	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMC/33456/2026	BIKRAM KUMAR BARIKI	BIBHUTI KESHARI BISWAL	NARASINGHPUR /93 /2022	AOD20240000515C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMC/33473/2026	SUMANTA KUMAR NAYAK @ SUMANT KUMAR NAYAK	SURYAKANTA DWIBEDI	ITAMATI /138 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLMC/33477/2026	HARIPADA SARKAR	SURYAKANTA DWIBEDI	MARINE PS AT JAMBO /135 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-CRLMC/33479/2026	RAJ KUMAR AGRAWAL	AKSHAYA KUMAR SAHOO	DEOGARH /390 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLMP/22975/2026	BHABANI SANKAR MAHAPATRA	SRITAM KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLMP/33373/2026	ATANU GHOSAL	PRADEEP KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-CRLMP/33376/2026	SUMITRA BEHERA	PRABIR KUMAR DAS	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/33383/2026	TAPAN KUMAR NAYAK	RASHMI RANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/33388/2026	JAY KISHOR DANG @ JAYA DANGA	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/33394/2026	SUBHASMITA BEHERA	Suraj Mohanty	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/33398/2026	UMESH SAW @SAHU	RAJESH KUMAR MAHAPATRA	SINAPALI /131 /2025	AOR20220001639C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/33427/2026	ANSHUMAN PATRA	RUCHI RAJGARHIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/33429/2026	MANASI SAHOO	KASHINATH PATTANAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/33441/2026	CHITTARANJAN PRADHAN	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		MANASI SAHOO		//	
133	D-CRLMP/33451/2026	CHINMAYEE DAS	HRUDDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/33471/2026	VIJAY KHANDELWAL	LALITENDU MISHRA	/ /	AOR20220001610C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/33475/2026	SANDHYARANI SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/33481/2026	PRABINA SENAPATI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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		STATE OF ODISHA		//	
137	D-CRLMP/33482/2026	LAXMIPRIYA BISWAL	SWAGATA LAXMI SINHA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-CRLMP/33483/2026	DEBABRATA NAIK	DURGA PRASAD DHAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-CRLMP/33484/2026	SNEHALATA MAJHI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-CRLMP/33485/2026	SABITRI NAYAK	MANOJ KUMAR PATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
141	D-CRLMP/33498/2026	MOHAMMED YASSAR PATEL	ANAND PRAKASH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-CRLREV/33410/2026	SATYABRATA MAHALIK	ANUGRAHA NARAYAN SAMANTRAY	/ /	AOD20260000401C202600046
		VS	VS	()	
		PRAKASH CHANDRA DAS		//	
143	D-CRLREV/33437/2026	RAJESHWAR PRASAD SHAH	ANAM CHARAN PANDA	/ /0	
		VS	VS	()	
		RENU SHAH		//	
144	D-CRLREV/33497/2026	LIPUN SWAIN@LIPU SWAIN	KAUSTUVA MOHANTY	TIGIRIA /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
145	D-CRP/51929/2026	M/S. NEELACHAL BUILDERS PVT LTD.	LALITENDU MISHRA	/ /	AOR20220001610C202600087
		VS	VS	()	
		GITARANI MUDULI		//	
146	D-FAO/51757/2026	ABHIMANYU BEHERA	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
147	D-FAO/51758/2026	AMULYA BEHERA	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	

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148	D-FAO/51759/2026	ABHIMANYU BEHERA	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
149	D-FAO/51828/2026	NAYANA BARIK	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
150	D-FAO/51877/2026	PRAFULLA KUMAR DAS	BIBHUTI KESHARI BISWAL	/ /	AOD20240000515C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-ITA/51964/2026	BABITA GUPTA	DIGANTA DAS	/ /	
		VS	VS	()	
		INCOME TAX OFFICER, CUTTACK		//	
152	D-MACA/51774/2026	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD.	GOVINDA CHANDRA SAMANTARAY	/ /	AOR20220001406C202600012
		VS	VS	()	
		SURENDRA MAHARANA		//	
153	D-MACA/51816/2026	MANAGER, CLAIMS, TATA AIG GENERAL INSURANCE CO.LTD.	CHITTARANJAN DUTTA	/ /	
		VS	VS	()	
		P.CHANDRA		//	
154	D-MACA/51835/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	/ /	
		VS	VS	()	
		MIR SAMIULLA		//	
155	D-RPFAM/51851/2026	DEVANANDA LENKA	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		SUBHA ARCHANA NAYAK@LENKA		//	
156	D-RSA/51808/2026	SONAM DASARAPURIA	SOUMYA MISHRA	/ /	
		VS	VS	()	
		BIDULATA NANDA		//	
157	D-RSA/51810/2026	SONAM DASARAPURIA	SOUMYA MISHRA	/ /	
		VS	VS	()	
		BIDULATA NANDA		//	
158	D-RSA/51824/2026	JOGENDRA KUMAR NAYAK	KABIR KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-RSA/51826/2026	SHANKAR PRASAD GUPTA	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		DHARMESH GUPTA		//	
160	D-RSA/51887/2026	RAMESH BHANJA	ARUN KUMAR DAS (1)	/ /	
		VS	VS	()	
		MANGULI ROUT		//	
161	D-RSA/51897/2026	RAMESH DASH	JYOTIRMAYA SAHOO	/ /	
		VS	VS	()	
		RAMA CHANDRA DASH		//	
162	D-RSA/51936/2026	SUSAMA BEHERA	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		RAMESH BEHERA		//	
163	D-RSA/51989/2026	RURESH CHANDRA BISWAL	RAMESH CHANDRA MISHRA	/ /	
		VS	VS	()	
		PRAMOD KUMAR BISWAL		//	
164	D-SAO/51940/2026	OM PRAKASH JHA	SURYA PRATAP DEO	/ /	
		VS	VS	()	
		RAGINI JHA		//	
165	D-WA/51790/2026	KATAKA MUNICIPAL CORPORATION, KATAKA	PRADIPTA KUMAR MOHANTY (SR. ADV.)	/ /	
		VS	VS	()	
		SUSHIL KUMAR ROUT		//	
166	D-WA/51804/2026	HARIHAR NAYAK	RAMANATH ACHARYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WA/51849/2026	RENUBALA ACHARYA	ANKITA MUKHERJI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WA/51976/2026	BANK OF INDIA	Laxmikanta Tripathy	/ /	AOD20240000679C202600009
		VS	VS	()	
		PURNA CHANDRA KANUNGO		//	
169	D-WA/51980/2026	NARASINGHA SAHU	Biswabihari Mohanty	/ /	AOR20220001789C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/51751/2026	RAJENDRA KUMAR NAG	OMKAR DEVDAS	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
171	D-WP(C)/51752/2026	BISWANATH MISHRA	OMKAR DEVDAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/51753/2026	BIJAY KUMAR ACHARYA	SWAPNIL ROY	/ /	AOR20220001600C202600337
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/51754/2026	MADHUSMITA SAHOO	SRINIVAS MOHANTY	/ /	AOR20230000802C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/51755/2026	BOMMANA KRUSHNA RAO @ B.KRUSHNA RAO	PRASANTA KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/51756/2026	SWATHAMMA DEVADI@D.SWATHAMMA	PRASANTA KUMAR PANDA	/ /	
	WP(C)/35841/2026	VS	VS	()	
		STATE OF ODISHA		//	
176	D-WP(C)/51761/2026	SAROJ KUMAR MAHANANDIA	ITISHREE TRIPATHY	/ /	
	WP(C)/35789/2026	VS	VS	()	
		SUPERINTENDENT CGST AND CENTRAL EXCISE, RAYAGADA		//	
177	D-WP(C)/51762/2026	TANKALA SOUMYA	ITISHREE TRIPATHY	/ /	
	WP(C)/35790/2026	VS	VS	()	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, RAYAGADA CIRCLE, RAYAGADA		//	
178	D-WP(C)/51763/2026	ARUN KUMAR SAHOO	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-WP(C)/51765/2026	PADMANAVA NAYAK	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-WP(C)/51766/2026	SABITA KHOSLA	JITENDRA KUMAR PALEI	/ /	
	WP(C)/35792/2026	VS	VS	()	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, RAYAGADA-II RANGE, RAYAGADA		//	
181	D-WP(C)/51767/2026	BIRANCHI BHOI	KIRTAN DANG	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/51768/2026	KALEBAR MUNDARI	KIRTAN DANG	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-WP(C)/51769/2026	DULABHA GOP	KIRTAN DANG	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/51770/2026	M/S LALCHAND RESORT PRIVATE LIMITED	GOURI MOHAN RATH	/ /	AOR20220001248C202600027
		VS	VS	()	
		M/S PRACHI RESORTS PRIVATE LIMITED		//	
185	D-WP(C)/51771/2026	ASHA KUMARI SAHU @ SAHOO	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/51772/2026	JITENDRA KUMAR BISWAL	SUKANTA KUMAR DALAI	/ /	
	WP(C)/35795/2026	VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/51773/2026	SUBASH CHANDRA SENAPATI	SAROJ KUMAR ROUTRAY	/ /	AOD20240000656C202600023
		VS	VS	()	
		KOTAK MAHINDRA BANK LTD		//	
188	D-WP(C)/51775/2026	BISWAJIT PATTNAIK	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/51776/2026	MOHAMMED ABUL BASAR	GOKULA NANDA SAHU	/ /	AOD20260000648C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/51777/2026	BALASORE DISTRICT ATHLETIC ASSOCIATION, BALASORE	MOHAMMED AKHTER RAZA KHAN	/ /	
	WP(C)/35848/2026	VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/51778/2026	SANTOSH KUMAR BISWAL	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/51779/2026	RAMADEVI SHG, AMBABHONA, BARGARH	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/51780/2026	OM PRAKSH AGARWAL	AMIT PRASAD BOSE	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/51782/2026	BASANTI NAYAK	GOKHA BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/51783/2026	PRAMOD KUMAR PRADHAN	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/51784/2026	LAXMIKANTA PANDA@BAPU	AMIYA KUMAR TARAI	/ /	
		VS	VS	()	
		PRAMOD KUMAR PANDA		//	
197	D-WP(C)/51786/2026	BIPIN BIHARI MOHANTY	RAGHUNATH DAS MOHAPATRA	/ /	AOD20260000004C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/51787/2026	RAJ KUMAR DASH	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600130
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/51788/2026	RABIN CHANDRA SAI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/51789/2026	DEEPAK KUMAR PATTANAIK	SUBASH CHANDRA PUSPALAKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/51791/2026	ASWINI BEHERA	AMIYA KUMAR TARAI	/ /	
		VS	VS	()	
		BANAMALI BEHERA		//	
202	D-WP(C)/51792/2026	BAPINA SWAIN	SOURAV DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/51793/2026	ABHIJEET PATTNAIK	SANTOSH KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE BANK OF INDIA		//	
204	D-WP(C)/51795/2026	BISWANATH SAHOO	PRAFULLA KUMAR RATH	/ /	AOR20220003697C202600021
		VS	VS	()	

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		TAHASILDAR, BEGUNIA		//	
205	D-WP(C)/51796/2026	CHANCHAN BEHERA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/51797/2026	NRUPARAJ DHURUA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
207	D-WP(C)/51798/2026	PARSURAM NAHAK	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/51799/2026	PRAVAT KUMAR SENAPATI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600135
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/51801/2026	PRASANTA KUMAR SAHU	BRAJA MOHAN SARANGI	/ /	
		VS	VS	()	
		R.T.O., GANJAM		//	
210	D-WP(C)/51802/2026	SANTANU KUMAR PANDA	BRAJA MOHAN SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/51805/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	/ /	
		VS	VS	()	
		MANAGING DIRECTOR, CHOLAMANDALAM INV FIN CO LTD., CHENNAI		//	
212	D-WP(C)/51809/2026	SIDHARTH KUMAR DAS	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/51812/2026	SWAJAGRATA MAHILA MAHASANGHA @ SWAJAGRATA MAHILA MAHASANGHA	RATNAMALA BARDHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/51814/2026	KRITAN SWAIN	SANJIB MOHANTY	/ /	AOR20220001611C202600215
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/51815/2026	M/S SAI BUILDERS	JAGAMOHAN PATTANAIK	/ /	AOR20220001586C202600068
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/51817/2026	Dr. LINGARAJ TRIPATHY	SAMEER KUMAR DAS	/ /	AOD20240000338C202600248
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/51818/2026	SATYAJIT NATH	SOUBHAGYA SWAIN	/ /	AOR20220001296C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/51819/2026	AKSHAY KUMAR DAS	SANDHYARANI PANI	/ /	AOR20230000010C202600170
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/51820/2026	SUSHIL KUMAR MOHANTY	SANDHYARANI PANI	/ /	AOR20230000010C202600171
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/51821/2026	RANJAN NAIK	NIRANJAN PANDA	/ /	AOD20250000124C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/51825/2026	PRADEEP KUMAR PARIDA	AMITAV TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/51827/2026	NUPUR DASH	BIGYAN KUMAR SHARMA	/ /	
	WP(C)/35831/2026	VS	VS	()	
		GENERAL MANAGER, ODISHA GRAMYA BANK, GANDAMUNDA, BHUBANESWAR,		//	
223	D-WP(C)/51832/2026	BRAJA KISHORE BHUYAN	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/51834/2026	SASWAT KUMAR PATEL	DIGANTA DAS	/ /	
		VS	VS	()	
		PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//	
225	D-WP(C)/51838/2026	BIDYADHAR KABI	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/51839/2026	SABITA PRADHAN	DIGANTA DAS	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
227	D-WP(C)/51840/2026	CHINMAYEE DALAI	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/51841/2026	SANDHYARANI THETUAR	SHYAM SUNDAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/51842/2026	SATYABRATA MISHRA	DILLIP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/51843/2026	SIBANI SINGH	SIDDHARTH GOUTAM DAS	/ /	
	WP(C)/35844/2026	VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/51845/2026	BAPINA SWAIN	SOURAV DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/51846/2026	JHARANA SAMANTARAY	NIRANJAN PANDA	/ /	
		VS	VS	()	
		GENERAL MANAGER, ODISHA GRAMYA BANK, BHUBANESWAR		//	
233	D-WP(C)/51847/2026	PARAMANANDA MANDAL	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/51848/2026	SANTOSH KUMAR PRADHAN (LATE BISWABHAR PRADHAN)	RADHANTA DAS	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
235	D-WP(C)/51850/2026	RAJ KISHORE SAHOO	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/51852/2026	S. PRIYABRATA BARIK	SAROJA KANTA SAMAL	/ /	AOR20250001113C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/51853/2026	M/S. MAHALAXMI BHANDAR, GANJAM	ADITYA NARAYAN RAY	/ /	
		VS	VS	()	
		THE COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
238	D-WP(C)/51854/2026	SITANSHU PATEL	AVIJIT PATNAIK	/ /	AOD20240000363C202600050
		VS	VS	()	

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		THE BRANCH MANAGER, HDB FINANCIAL SERVICE LTD		//	
239	D-WP(C)/51855/2026	GAYADHAR BISWAL	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/51856/2026	KRUSHNA CHANDRA MOHALI	BIJAYA KUMAR PARIDA 2	/ /	AOD20220001998C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/51857/2026	SUSAMA BHANJA	SAROJA KANTA SAMAL	/ /	AOR20250001113C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/51858/2026	M/S KALINGA POLYPACK PVT. LTD., KHORDA	SUDEEPTA KUMAR SINGH	/ /	
		VS	VS	()	
		AUTHORIZED OFFICER, UNION BANK OF INDIA, BARAMUNDA, BHUBANESWAR		//	
243	D-WP(C)/51859/2026	DIPTI MOHAPATRA	SAROJA KANTA SAMAL	/ /	AOR20250001113C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/51860/2026	SANJUKTA PRADHAN	PRAMOD CHANDRA SEJPADA	/ /	AOR20220001394C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/51861/2026	SHREE SAPTAMATRUKA THAKURANI BIJE, BHADRAK	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/51863/2026	SUBASINI CHOUDHURY	TAPAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/51864/2026	M/S.MAHALAXMI BHANDAR, GANJAM	ADITYA NARAYAN RAY	/ /	
		VS	VS	()	
		THE COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BHUBANESWAR		//	
248	D-WP(C)/51865/2026	SIVA PRASAD SAHU	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/51868/2026	BINOD BIHARI SAHOO	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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250	D-WP(C)/51869/2026	OM PRAKASH SINGHSAMANTA	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/51870/2026	SACHIDANANDA KHUNTIA	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/51871/2026	SWAPNA ACHARYA	JITU SAHOO	/ /	
		VS	VS	()	
		SUPERINTENDENT, GST AND CENTRAL EXCISE, BHUBANESWAR-1		//	
253	D-WP(C)/51872/2026	MANAS RANJAN MOHANTY	SRITAM KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-WP(C)/51873/2026	BHOBANI MUDULI	AKSHAYA KUMAR PANDEY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/51874/2026	AMIYABALA SATAPATHY	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/51875/2026	MAYADHAR BASANTIA	SRITAM KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/51876/2026	KIRAN KUMARI MOHAPATRA	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-WP(C)/51878/2026	M/S.ADITYA RESIDENTIAL SCHOOL, SAMBALPUR	SANJAYA KUMAR RATH	/ /	
		VS	VS	()	
		ASSISTANT PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR		//	
259	D-WP(C)/51879/2026	NABA KISHORE SAHOO	RAKESH BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/51880/2026	SURAMADHAB PANI	AMBUJA BANDHU PARIDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/51882/2026	DURGA PRASAD BISWAL	RAKESH BEHERA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/51883/2026	SIBA @ SHIBA CHARAN MADHUAL	NIRANJAN LENKA	/ /	
		VS	VS	()	
		TAHASILDAR, KISHANNAGAR, KATAKA		//	
263	D-WP(C)/51885/2026	SARASWATI DEVI PERIWAL	PRASANTA KUMAR NANDA	/ /	
		VS	VS	()	
		CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA		//	
264	D-WP(C)/51886/2026	HARIBALLAV DASH	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/51888/2026	SATYABRATA SASMAL	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/51889/2026	THE STATESMAN ACADEMY OF MEDICAL SCIENCE,JATNI, KHURDA	GOPAL PRASAD, BHUBANESWAR, KHURDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/51890/2026	SARBESWAR MISHRA	PRAKASH KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/51892/2026	SHIVSANKAR MOHANTY		/ /	
		VS	VS	()	
		UNION OF INDIA		//	
269	D-WP(C)/51894/2026	TATVAM PROCON PRIVATE LIMITED, GUJARAT	SABYASACHI PANDA	/ /	
		VS	VS	()	
		COMMISSIONER OF CT AND GST, CUTTACK		//	
270	D-WP(C)/51895/2026	SIBAPRASAD SAHU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/51896/2026	BHARATA TAKRI	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/51898/2026	RABINDRA NAYAK	NIRANJAN PANDA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
273	D-WP(C)/51900/2026	DEEPAK KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/51901/2026	KAILASH CHANDRA PUHAN	NIRANJAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/51902/2026	DURGA CHARAN SAHU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/51903/2026	MINAKSHI KAR	JAJATI KESHARI KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/51904/2026	JAGYANSENI DASH	ANSHUMAN DAS	/ /	
		VS	VS	()	
		NIRUPAMA BERA		//	
278	D-WP(C)/51905/2026	BIKRAM KESHARI SAHOO	AJAYA KUMAR MOHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/51907/2026	UTKAL BHATRA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/51908/2026	RATIKANTA SETHI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/51909/2026	MANURAM BHATRA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/51910/2026	UPENDRA KUMAR SAHOO	MANORANJAN PADHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/51911/2026	PURNIMA MAJHI	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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284	D-WP(C)/51912/2026	LAXMAN KUMAR DEHURY	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/51913/2026	ANIL KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/51914/2026	RIMABATI SA	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/51916/2026	GANESWAR SAHU@SAHOO	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/51917/2026	LALITAMOHAN PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/51918/2026	RAVI KUMAR MANTRA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/51919/2026	RAMESH KUMAR SINGH	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/51920/2026	CHANDNA PATRA	BISWANATH BEHERA	/ /	AOR20220003680C202600016
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//	
292	D-WP(C)/51921/2026	GOVINDA CHANDRA PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/51922/2026	MANAGING COMMITTEE OF SANJAMURA HIGH SCHOOL	DILIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600202
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/51923/2026	AJIT KUMAR DAS	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/51924/2026	PRAKASH CHANDRA MOHAPATRA @ PRAKASH MOHAPATRA	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600322

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/51926/2026	M/S.KKRISHNA VAAHAN PVT.LTD., SUNDERGARH	CHITTA RANAJAN DAS	/ /	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMES(CBIC), DEPT. OF REVENUE, MINI. OF FINANCE, NEW DELHI		//	
297	D-WP(C)/51927/2026	SAKHI SWAIN	JAYADEBA BEHERA	/ /	AOD20240000366C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/51928/2026	RAMESH KUMAR SINGH	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/51930/2026	MEGHANAD SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/51931/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION, BARIPADA	SUBRATA NANDA MOHANTY	/ /	LOD20240000200C202600367
		VS	VS	()	
		BASANTA KUMAR SETHI		//	
301	D-WP(C)/51933/2026	SITARAM SAHU	PRATIM TEJASMAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/51934/2026	LIPIKA DAS	SUNIL KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/51935/2026	BENUDHAR SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/51937/2026	RAMESH KUMAR SINGH	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/51938/2026	SUBHASHREE SUBHASMITA JENA	KRUPASINDHU SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/51939/2026	AKSHAYA KUMAR PANDA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/51941/2026	SURESH KUMAR BISWAL	SASIBHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/51942/2026	SK.IMTIAJ ALLI	SONALI PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/51943/2026	FARZANA JAMIL	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/51944/2026	KAMINI SAHOO @ SAHU	HRUDANANDA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/51945/2026	CHAGALI PRADHAN	SONALI PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/51946/2026	RAJESH KUMAR AGRAWAL@RAJESH AGRAWAL	DHIRENDRA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/51947/2026	GIRISH CHANDRA DALAI	PRAMOD KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/51949/2026	KUMARI NILA MUNDA@NILA MUNDA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/51951/2026	LAMBODAR SUNA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
316	D-WP(C)/51952/2026	DHANESWAR MEHER	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/51953/2026	DIBYA LOCHAN MAJHI	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/51955/2026	SURENDRA ORAM	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/51956/2026	TRINATH S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/51957/2026	ASHIQUE RANJAN	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/51958/2026	DURTIYA NAIK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/51959/2026	MAA MANGALA S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/51961/2026	NARAYAN MURMU	RANJIT MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/51963/2026	MOHAMMED YASSAR PATEL	ANAND PRAKASH DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/51965/2026	BAIDHAR JENA	BIPIN KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/51966/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION AND WATER TRANSPORT, BARIPADA	SAMBIT PANDA	/ /	LOD20240000194C202600366
		VS	VS	()	
		PARSURAM BISWAL		//	
327	D-WP(C)/51967/2026	LAXMIBAI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/51968/2026	JAYANTI SAHOO	NIRANJAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/51969/2026	SATYABRATA JENA	PRABODHA CHANDRA NAYAK	/ /	AOR20220001657C202600206

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FILING REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/51971/2026	KHIRODRA GANIK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/51972/2026	ADARSHA INSTITUTE OF TECHNOLOGY AND MANAGEMENT	Biswaranjan Dash	/ /	AOD20250000901C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/51974/2026	ADARSHA COLLEGE OF ENGINEERING	Biswaranjan Dash	/ /	AOD20250000901C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/51977/2026	LAXMIBARAHA S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/51978/2026	HEMANTA KUMAR PANDA	Prasanta Kumar Joshi	/ /	AOR20230000684C202600018
		VS	VS	()	
		COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT GOVT OF ODISHA		//	
335	D-WP(C)/51979/2026	BHAGIRATHI KAR	ASHUTOSH BEHERA	/ /	AOD20260000249C202600016
		VS	VS	()	
		REVENUE AND DISASTER MANAGEMENT DEPT		//	
336	D-WP(C)/51981/2026	MAA TARINI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/51982/2026	ACREWISS DEVELOPERS PRIVATE LIMITED	MANAS RANJAN BAUG	/ /	AOR20220002374C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/51984/2026	MAA SARALA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/51985/2026	NILKAMAL LTD.,ANDHERI, MUMBAI	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/51987/2026	MAA MANGALA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	

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FILING REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/51988/2026	DEEPAK BEHERA	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/51990/2026	MAA BUDHIJAGULAI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/51991/2026	TAPAN KUMAR SAHOO	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/51992/2026	ACREWISS DEVELOPERS PRIVATE LIMITED	MANAS RANJAN BAUG	/ /	AOR20220002374C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-ABLAPL/33355/2026	ARAKHITA PRADHAN	GOPINATH MISHRA	DELANGA /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-ABLAPL/33357/2026	TIKAM @TIKAMAN SAHU	SIDDHANT SARANGI	LAKHANA /106 /2024	AOD20260000163C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-ABLAPL/33360/2026	MAKAR JENA	ASIT KUMAR JENA	JENAPUR /295 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-ABLAPL/33361/2026	JAKIR SK @ SK JAKIR	SURESH KUMAR JENA	RAJGANGPUR /496 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-ABLAPL/33365/2026	DEEPAK PARIDA	JAYANTA KUMAR MAJHI	SINGLA /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-ABLAPL/33366/2026	DEBASMITA BHADRA @ DEBASMITA BHUYAN	JAYANTA KUMAR MAJHI	BASTA /329 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-ABLAPL/33371/2026	BASU HARIJAN	UMAKANTA BARIK	UMERKOTE /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/33374/2026	SOMANATH LAHIRI	RABINDRA PRASAD PATNAIK	INDUASTRIAL,NISA /392 /2026	AOD20230000619C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-ABLAPL/33375/2026	BIJAY PATEL	RASMITA DAS	KOMNA PS /265 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-ABLAPL/33377/2026	RAGHUNATH BARIK	KULDEEP MOHANTY	JALESWAR /221 /2026	AOD20240000012C202600337
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-ABLAPL/33380/2026	ASHIK KHAN @ASIK KHAN	MITU KUMAR BISWAL	DHENKANAL TOWN /711 /2026	AOD20240000430C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-ABLAPL/33382/2026	NIRANJAN SAHU	SIDDHARTHA SAMAL	TELKOI /257 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-ABLAPL/33390/2026	BADAL GURU	SANJIT MISHRA	KAKATAPUR /366 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-ABLAPL/33396/2026	ASHOK KUMAR JENA	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL SADAR /899 /2026	AOD20260000401C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-ABLAPL/33399/2026	BHUMIS ARIYAN BEHERA	UMA SHANKAR PATEL	TALSARA /195 /2026	AOR20220000263C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-ABLAPL/33401/2026	LAXMIDHAR @LAXMIDHARA SENAPATI	PRADIPTA BEURA	ATHGARH /429 /2026	AOD20220004020C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-ABLAPL/33403/2026	BAPI BHOI @ PABITRA RANJAN BHOI	SAPAN KUMAR LENKA	BALIPATNA /247 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-ABLAPL/33406/2026	PARESH KUMAR SAHOO	PRADIPTA BEURA	ATHGARH /429 /2026	AOD20220004020C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-ABLAPL/33419/2026	SYAMALA GANDA @ SHYAMALA GANDA	SURYAKANTA DWIBEDI	PURUNAKATAK /60 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/33420/2026	RAJASHREE MOHAPATRA	PRAKASH CHANDRA DASH	MARSHAGHAI /309 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/33423/2026	SIBA @ SIBA PRASAD MALLICK	SATYA RANJAN MULIA	KUAKHIA /131 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/33424/2026	S.K.BASA	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /593 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/33426/2026	ASHOK NAYAK @ ASHOK KUMAR NAYAK	BASANTA KUMAR NAYAK	BANAPUR P.S. /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/33428/2026	SOUMYA ARUNAV SAHOO	SAMARENDRA MOHANTY	MAHILA P.S.(BBSR) /341 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/33430/2026	MANORAMA @ SATYABHAMA SAHOO	PRAMODA KUMAR MISHRA	PATTAMUNDAI RURAL PS /498 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/33431/2026	BAIDHAR PATRA	JAYANTA KUMAR MAJHI	SINGLA /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/33434/2026	RINA DAS	JYOTIRMAYA SAHOO	DIGAPAHANDI /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/33438/2026	SK. IBRAR ALI TARAFDAR @ MEGHA KHAN	JYOTIRMAYA SAHOO	BEGUNIA P.S. /476 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/33443/2026	GURUCHARAN MAHAKUD	SUSIL KUMAR PATTNAIK	KOIDA /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/33447/2026	PRAKASH MALLIK	PRAMOD KUMAR JENA	SINGLA /324 /2026	
		VS	VS	()	

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FILING REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-ABLAPL/33452/2026	RANJAN KUMAR SAHOO	PRADIPTA BEURA	CUTTACK SADAR /349 /2026	AOD20220004020C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/33453/2026	NARAYAN GOUDA @ NIRANJAN GOUDA	NIRANJAN PANIGRAHY	SHERAGADA /364 /2024	AOR20220001908C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/33454/2026	SATYABRATA BARAL	DIBYA JYOTI SAHOO	CYBER CRIME AND E.O, BALASORE /38 /2024	AOD20240000587C202600208
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/33455/2026	KALIA @MANAS JENA	PRADIPTA BEURA	/ /	AOD20220004020C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/33457/2026	HEMANTA KUMAR SETHY	SANJAYA KUMAR PANIGRAHI	SUBALAYA /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/33458/2026	BIDULATA NAYAK @BIDUT LATA DEI	DEBASIS SAHOO	NIMAPADA /322 /2026	AOR20220003390C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/33460/2026	SWAYAM SATYAPANJA @LUDU @SUBHRANSHU SATYAPANJA	DEBASIS SAHOO	NIMAPADA /322 /2026	AOR20220003390C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/33462/2026	PUSPALATA NAYAK	DEBASIS SAHOO	NIMAPADA /322 /2026	AOR20220003390C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/33463/2026	BAIKUNTHA KISAN	DIBYA JYOTI SAHOO	BADMAL /319 /2026	AOD20240000587C202600207
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/33465/2026	MANAS RANJAN BEHERA	ASHOK KUMAR SARANGI	NALCO /74 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/33467/2026	DILLIP KUMAR PALAI	RANJAN KUMAR ROUT	KRUSHNA PRASAD /286 /2026	AOR20260000273C202600057
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :30/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/33468/2026	GOLAM ALLI AKHTAR KHAN	AYESHKANTA TRIPATHY	DHAMNAGAR /37 /2026	AOR20250001113C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/33486/2026	SINGHARAY @ SINGARAI MAJHI	BYOMAKESH TRIPATHY	THAKURMUNDA /84 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/33487/2026	BULI PRADHAN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-ABLAPL/33492/2026	SK ISHAK ALLI ALIAS SEK ISAK ALLI	KULDEEP MOHANTY	SAHADEV KHUNTA /414 /2026	AOD20240000012C202600339
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :30/10/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/14654/2026	JAYANTA DEBATA	CHITTA RANJAN PATTNAIK	
	EXP/ /	MP		38/2026
2	D-ITA/51964/2026	BABITA GUPTA	DIGANTA DAS	
	ITA/ /	MP		43/2026
3	D-SAO/44551/2026	AJAY KUMAR SAHU	SUKANTA KUMAR NAYAK	
	SAO/32/2026	MP		51/2026
4	D-SAO/51940/2026	OM PRAKASH JHA	SURYA PRATAP DEO	
	SAO/ /	MP		52/2026
5	D-CRP/51929/2026	M/S. NEELACHAL BUILDERS PVT LTD.	LALITENDU MISHRA	
	CRP/ /	MP		83/2026
6	D-CRP/51929/2026	M/S. NEELACHAL BUILDERS PVT LTD.	LALITENDU MISHRA	
	CRP/ /	MP		84/2026
7	D-CRP/7740/2026	BIDYADHAR BEHERA	RAMESH CHANDRA MISHRA	
	CRP/ /	MP		85/2026
8	D-CRLMP/33388/2026	JAY KISHOR DANG @ JAYA DANGA	SATYAJIT MOHAPATRA	
	CRLMP/ /	MP		402/2026
9	D-CRLMP/28019/2026	SAHADEV TARAI		
	CRLMP/1486/2026	MP		403/2026
10	D-CRLMP/15210/2026	K. DINESH KUMAR	RAMDAS ACHARY	
	CRLMP/811/2026	MP		404/2026
11	D-CRLMP/33441/2026	CHITTARANJAN PRADHAN	BIBHUTI BHUSAN SWAIN	
	CRLMP/ /	MP		405/2026
12	D-CRLMP/28036/2026	MUSKAN SHARMA	JAIDEEP SUBUDHI	
	CRLMP/1503/2026	MP		406/2026
13	D-RVWPET/41775/2026	MANORAMA MOHANTY	SAROJ KUMAR DASH	
	RVWPET/ /	MP		474/2026
14	D-RVWPET/20452/2024	SK.MUSTAQUIM	MAHESWAR MOHANTY	
	RVWPET/118/2024	MP		475/2026
15	D-RPFAM/35410/2026	PRAVASH RANJAN SAHU	DR. JANMEJAYA RAY	
	RPFAM/ /	MP		480/2026
16	D-RPFAM/51695/2026	DUSHMANTA @ DUSMANTA KUMAR DAS	KULDEEP MOHANTY	
	RPFAM/ /	MP		481/2026
17	D-RPFAM/51592/2026	SATRUGHAN DHARUA	M/S MAHADEV SAHU	
	RPFAM/ /	MP		482/2026
18	D-CONTC/3298/2024	PURNA CHANDRA MAHAPATRA		
	CONTC/292/2024	MP		749/2026
19	D-CONTC/5921/2023	FAKIR CHARAN BEHERA		
	CONTC/5921/2023	MP		750/2026
20	D-CONTC/46839/2025	BHARAT CHANDRA DASBABU	Sukanta Kumar Nayak, K. Jena, S.S.K Nayak, A. Mallicsk, B.B Agasti,	
	CONTC/5627/2025	MP		751/2026
21	D-CONTC/3910/2023	SK. ABDUL MOTALIB		
	CONTC/3910/2023	MP		752/2026
22	D-CONTC/11168/2026	SIMANCHAL SETHI @ SETHY		
	CONTC/1922/2026	MP		753/2026
23	D-BLAPL/22719/2026	MANAS PRADHAN	AMULYA RATNA PANDA	
	BLAPL/7821/2026	MP		788/2026
24	D-BLAPL/31489/2026	SAMARPIT SINGH		
	BLAPL/10868/2026	MP		789/2026
25	D-BLAPL/27058/2026	SUNIL BHAGAT		
	BLAPL/9268/2026	MP		790/2026
26	D-CRLREV/33064/2026	GANGADHAR NAG	SISIRA PANIGRAHI	

	CRLREV/822/2026	MP		1246/2026
27	D-CRLREV/33410/2026	SATYABRATA MAHALIK	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		1247/2026
28	D-CRLREV/33410/2026	SATYABRATA MAHALIK	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		1248/2026
29	D-CRLREV/30320/2026	KANHU NAYAK	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1248/2026
30	D-CRLREV/33410/2026	SATYABRATA MAHALIK	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		1249/2026
31	D-CRLREV/33437/2026	RAJESHWAR PRASAD SHAH	ANAM CHARAN PANDA	
	CRLREV/ /	MP		1250/2026
32	D-CRLREV/33497/2026	LIPUN SWAIN@LIPU SWAIN	KAUSTUVA MOHANTY	
	CRLREV/ /	MP		1251/2026
33	D-CRLREV/33497/2026	LIPUN SWAIN@LIPU SWAIN	KAUSTUVA MOHANTY	
	CRLREV/ /	MP		1252/2026
34	D-FAO/328/2017	KAMALA KUMARI MOHANTY		
	FAO/328/2017	MP		1376/2026
35	D-FAO/51877/2026	PRAFULLA KUMAR DAS	BIBHUTI KESHARI BISWAL	
	FAO/ /	MP		1377/2026
36	D-RSA/19465/2025	PADMALOCHAN ROUT	DWARIKA PRASAD MOHANTY	
	RSA/279/2025	MP		1588/2026
37	D-RSA/30736/2026	SHARADA MUNI	AMIT PRASAD BOSE	
	RSA/ /	MP		1589/2026
38	D-RSA/37131/2025	PRADYUMNA MOHANTY	NIRANJAN LENKA	
	RSA/472/2025	MP		1590/2026
39	D-RSA/51808/2026	SONAM DASARAPURIA	SOUMYA MISHRA	
	RSA/ /	MP		1591/2026
40	D-RSA/51808/2026	SONAM DASARAPURIA	SOUMYA MISHRA	
	RSA/ /	MP		1592/2026
41	D-RSA/51810/2026	SONAM DASARAPURIA	SOUMYA MISHRA	
	RSA/ /	MP		1593/2026
42	D-RSA/51810/2026	SONAM DASARAPURIA	SOUMYA MISHRA	
	RSA/ /	MP		1594/2026
43	D-RSA/24703/2024	NIRANJAN MOHAPARTRA	SUBHRANSU BHUSAN MOHANTY	
	RSA/218/2024	MP		1595/2026
44	D-RSA/42986/2026	BASANTI SAHOO	SOUMYA MISHRA	
	RSA/487/2026	MP		1596/2026
45	D-RSA/51826/2026	SHANKAR PRASAD GUPTA	SUBHADUTTA ROUTRAY	
	RSA/ /	MP		1597/2026
46	D-RSA/51887/2026	RAMESH BHANJA	ARUN KUMAR DAS (1)	
	RSA/ /	MP		1598/2026
47	D-RSA/51887/2026	RAMESH BHANJA	ARUN KUMAR DAS (1)	
	RSA/ /	MP		1599/2026
48	D-RSA/48783/2026	MURALI SAHU	GOKULANANDA SAHU	
	RSA/ /	MP		1600/2026
49	D-RSA/51897/2026	RAMESH DASH	JYOTIRMAYA SAHOO	
	RSA/ /	MP		1601/2026
50	D-ABLAPL/27952/2026	RAJENDRA@RAJKISHORE SAHOO		
	ABLAPL/10951/2026	MP		1890/2026
51	D-ABLAPL/27274/2026	PARTHAM BEHERA@PARTHABA BEHERA		
	ABLAPL/10781/2026	MP		1891/2026
52	D-ABLAPL/28267/2026	SOHAN MALI		
	ABLAPL/11520/2026	MP		1892/2026
53	D-ABLAPL/17731/2026	ANSHUMAN KHAMARI		
	ABLAPL/6956/2026	MP		1893/2026
54	D-ABLAPL/30030/2026	SUSIL MUNDA		
	ABLAPL/11354/2026	MP		1894/2026
55	D-ABLAPL/28624/2026	BHANJA @ BHANJA KISHORE PRADHAN		
	ABLAPL/11105/2026	MP		1895/2026
56	D-ABLAPL/23548/2026	RAHUL DALEI		
	ABLAPL/9272/2026	MP		1896/2026
57	D-ABLAPL/10183/2019	SK.SAFIK		
	ABLAPL/10183/2019	MP		1897/2026

58	D-ABLAPL/4448/2026 ABLAPL/2169/2026	DHIRENDRA KUMAR NATH MP	PRANAYA SWAIN	1898/2026
59	D-ABLAPL/28590/2026 ABLAPL/10895/2026	PAPI @ TAPAS KUMAR BEHERA MP		1899/2026
60	D-ABLAPL/20833/2026 ABLAPL/8294/2026	JEEBAN PARIDA MP		1900/2026
61	D-ABLAPL/27471/2026 ABLAPL/10574/2026	C.D. PRAVEEN MP		1901/2026
62	D-ABLAPL/556/2023 ABLAPL/556/2023	MINAKSHI @ MEENAKHI DAS MP	JAYANTA KUMAR MAJHI	1902/2026
63	D-ABLAPL/27793/2026 ABLAPL/10774/2026	PRAKASH KUMAR BEURA MP		1903/2026
64	D-ABLAPL/28348/2026 ABLAPL/10914/2026	AMAR BEHERA MP		1904/2026
65	D-ABLAPL/20141/2026 ABLAPL/8190/2026	SK JABED QUADRI @ RAJA MP		1905/2026
66	D-ABLAPL/30469/2026 ABLAPL/11641/2026	BENUDHAR DEEP MP	JNYANANANDA PANDA	1906/2026
67	D-CMP/51781/2026 CMP/ /	SUSHANTA KUMAR TRIPATHY MP	SOURAV SUMAN BHUYAN	2125/2026
68	D-CMP/51785/2026 CMP/1872/2026	PRADEEP KUMAR AGARWALLA MP	SOURAV SUMAN BHUYAN	2126/2026
69	D-CMP/51795/2026 CMP/ /	SRADHANJALI JENA MP	BRAHMANANDA TRIPATHY	2127/2026
70	D-CMP/51811/2026 CMP/ /	ROMATH KUMAR SWAIN MP	MANAS RANJAN SATPATHY	2128/2026
71	D-CMP/51813/2026 CMP/ /	BISHNU CHARAN PRUSTY MP	DURGA PRASAD PATTANAIK	2129/2026
72	D-CMP/33558/2026 CMP/1218/2026	UMAKANTA SWAIN MP	JAJATI KESHARI KHUNTIA	2130/2026
73	D-CMP/51823/2026 CMP/ /	SAJAL KUMAR ROY MP	JAGDISH BISWAL	2131/2026
74	D-CMP/51829/2026 CMP/ /	BILASH@BILASINI JENA MP	AMIT PRASAD BOSE	2132/2026
75	D-CMP/8914/2026 CMP/450/2026	SRI SRI BAYABABA@SRI SACHINANDAN DAS MP	DAS CHANDRA MOHAPATRA	2133/2026
76	D-CMP/51836/2026 CMP/ /	JAYANTI PRUSTY MP	RABINDRA NATH PRUSTY	2134/2026
77	D-CMP/51837/2026 CMP/ /	VISHWAS TRIPATHI MP	PRAGYAN PARAMITA MOHANTY	2135/2026
78	D-CMP/12664/2026 CMP/532/2026	M/S. NARAYANI MOTORS PVT. LTD., BHUBANESWAR MP	[illegible]	2136/2026
79	D-CMP/51881/2026 CMP/ /	AJAYA KUMAR SARANGI @ AJAY KU. SARANGI MP	RANJAN KUMAR MOHANTY	2137/2026
80	D-CMP/51899/2026 CMP/ /	BISWJYOTI SAHU @ BISWAJYOTI SAHU MP	ALOK KUMAR MOHANTY	2138/2026
81	D-CMP/23732/2026 CMP/1080/2026	M/S. RANA PROJECTS INTERNATIONAL LIMITED, SUMAN MP	SOURAV SUMAN BHUYAN	2139/2026
82	D-CMP/47054/2026 CMP/1729/2026	HARAPRIYA RATH @ DASH MP		2140/2026
83	D-CMP/51962/2026 CMP/ /	LAXMIPRIYA SAMANTRAY MP	MANOJ KUMAR PATI	2141/2026
84	D-CMP/51970/2026 CMP/ /	KISHORE KEDIA MP	SOURAV SUMAN BHUYAN	2142/2026
85	D-MACA/51774/2026 MACA/ /	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. MP	GOPINATH SAMANTARAY	2422/2026
86	D-MACA/51774/2026 MACA/ /	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. MP	GOPINATH SAMANTARAY	2423/2026
87	D-MACA/182/2014 MACA/182/2014	PRAMOD KU.MUDI MP		2424/2026
88	D-MACA/182/2014 MACA/182/2014	PRAMOD KU.MUDI MP		2425/2026
89	D-MACA/198/2014	DUSASANA MUDI		

	MACA/198/2014	MP		2426/2026
90	D-MACA/198/2014	DUSASANA MUDI		
	MACA/198/2014	MP		2427/2026
91	D-MACA/199/2014	PITAMBAR BEHERA		
	MACA/199/2014	MP		2428/2026
92	D-MACA/199/2014	PITAMBAR BEHERA		
	MACA/199/2014	MP		2429/2026
93	D-MACA/183/2014	BRAJA KISHORE NAIK		
	MACA/183/2014	MP		2430/2026
94	D-MACA/183/2014	BRAJA KISHORE NAIK		
	MACA/183/2014	MP		2431/2026
95	D-MACA/193/2014	HRUSHIKESH MUDI		
	MACA/193/2014	MP		2432/2026
96	D-MACA/193/2014	HRUSHIKESH MUDI		
	MACA/193/2014	MP		2433/2026
97	D-MACA/51816/2026	MANAGER, CLAIMS, TATA AIG GENERAL INSURANCE CO. LTD.,		
	MACA/ /	MP		2434/2026
98	D-MACA/51816/2026	MANAGER, CLAIMS, TATA AIG GENERAL INSURANCE CO. LTD.,		
	MACA/ /	MP		2435/2026
99	D-MACA/51835/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.,		
	MACA/ /	MP		2436/2026
100	D-MACA/51835/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD.,		
	MACA/ /	MP		2437/2026
101	D-MACA/42754/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.,		
	MACA/ /	MP		2438/2026
102	D-CRLA/27017/2026	PRATAP PATTNAIK	AJAYA KUMAR NANDA	
	CRLA/843/2026	MP		2722/2026
103	D-CRLA/2327/2025	SUJAY MALLICK	TANMAYA KUMAR MOHANTY, M/S GOURAV MOHANTY,S.SOURAV,	
	CRLA/148/2025	MP		2723/2026
104	D-CRLA/33446/2026	PRASANTA KUMAR NAYAK	MANORANJAN MISHRA	
	CRLA/ /	MP		2724/2026
105	D-CRLA/33446/2026	PRASANTA KUMAR NAYAK	MANORANJAN MISHRA	
	CRLA/ /	MP		2725/2026
106	D-CRLA/33496/2026	SAMBHU BAG	JNYANANANDA PANDA	
	CRLA/ /	MP		2726/2026
107	D-CRLA/33496/2026	SAMBHU BAG	JNYANANANDA PANDA	
	CRLA/ /	MP		2727/2026
108	D-CRLMC/33358/2026	DHANURJAYA SISA	DEEPANKAR PANIGRAHY	
	CRLMC/ /	MP		3052/2026
109	D-CRLMC/2549/2022	SURYA KANTA RAY	BISWA KUMAR MISHRA	
	CRLMC/2549/2022	MP		3053/2026
110	D-CRLMC/26031/2026	BIKASH KUMAR SAHOO		
	CRLMC/3007/2026	MP		3054/2026
111	D-CRLMC/33364/2026	KAPILDEV MAJUMDAR	ARIJEET MISHRA	
	CRLMC/ /	MP		3055/2026
112	D-CRLMC/24549/2026	SUSANTA KUMAR KANHAR		
	CRLMC/2936/2026	MP		3056/2026
113	D-CRLMC/30731/2026	HEMANTA GARNAYAK		
	CRLMC/3733/2026	MP		3057/2026
114	D-CRLMC/28410/2026	JANMEJAYA BAL @ BABU		
	CRLMC/3539/2026	MP		3058/2026
115	D-CRLMC/27351/2026	TAPAN KUMAR BEHERA		
	CRLMC/3285/2026	MP		3059/2026
116	D-CRLMC/21920/2026	SHARMISTHA MAHAPATRA		
	CRLMC/2314/2026	MP		3060/2026
117	D-CRLMC/33400/2026	RAMESH SWAIN	BISWAJIT NAYAK	
	CRLMC/ /	MP		3061/2026
118	D-CRLMC/5336/2026	SALYADU ANIL KUMAR DORA	PUSPAMITRA MOHAPATRA	
	CRLMC/623/2026	MP		3062/2026
119	D-CRLMC/37812/2025	BIRANCHI NARAYAN KUNDU	SURYASNATA MOHAPATRA	
	CRLMC/5262/2025	MP		3063/2026
120	D-CRLMC/14119/2026	HEMANTA KUMAR TRIPATHY	SASHIBHUSAN DAS	
	CRLMC/ /	MP		3064/2026

121	D-CRLMC/40749/2025 CRLMC/4028/2026	JAGANNATH MOHAPATRA MP	LINGARAJ SARANGI	3065/2026
122	D-CRLMC/33473/2026 CRLMC/ /	SUMANTA KUMAR NAYAK @ SUMANT KUMAR NAYAK MP	SURYAKANTA DWIBEDI	3066/2026
123	D-CRLMC/33477/2026 CRLMC/ /	HARIPADA SARKAR MP	SURYAKANTA DWIBEDI	3067/2026
124	D-CRLMC/33479/2026 CRLMC/ /	RAJ KUMAR AGRAWAL MP	AKSHAYA KUMAR SAHOO	3068/2026
125	D-WA/51586/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3325/2026
126	D-WA/51586/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3326/2026
127	D-WA/51587/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3327/2026
128	D-WA/51587/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3328/2026
129	D-WA/51588/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3329/2026
130	D-WA/51588/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3330/2026
131	D-WA/51616/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3331/2026
132	D-WA/51616/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3332/2026
133	D-WA/51694/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	3333/2026
134	D-WA/51694/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	3334/2026
135	D-WA/51790/2026 WA/ /	KATAKA MUNICIPAL CORPORATION, KATAKA MP	PRADIPTA KUMAR MOHANTY (SR. ADV.)	3335/2026
136	D-WA/51790/2026 WA/ /	KATAKA MUNICIPAL CORPORATION, KATAKA MP	PRADIPTA KUMAR MOHANTY (SR. ADV.)	3336/2026
137	D-WA/48187/2026 WA/1464/2026	CHAIRMAN AND M.D,CENTRAL BANK OF INDIA MP	SUDEEP KUMAR SARANGI	3337/2026
138	D-WA/51849/2026 WA/ /	RENUBALA ACHARYA MP	ANKITA MUKHERJI	3338/2026
139	D-WA/48186/2026 WA/1462/2026	CENTRAL BANK OF INDIA , MUMBAI MP	SUDEEP KUMAR SARANGI	3339/2026
140	D-WA/521/2026 WA/71/2026	STATE OF ODISHA MP	DAYANIDHI LENKA,A.G.A	3340/2026
141	D-WP(C)/51749/2026 WP(C)/ /	AMITABH BACHAN NAYAK MP	KANANBALA ROY CHOUDHURY	21274/2026
142	D-WP(C)/51750/2026 WP(C)/ /	M/S SUBHAM SALES MP	KANANBALA ROY CHOUDHURY	21275/2026
143	D-WP(C)/51751/2026 WP(C)/ /	RAJENDRA KUMAR NAG MP	OMKAR DEVDAS	21276/2026
144	D-WP(C)/51752/2026 WP(C)/ /	BISWANATH MISHRA MP	OMKAR DEVDAS	21277/2026
145	D-WP(C)/51754/2026 WP(C)/ /	MADHUSMITA SAHOO MP	SRINIVAS MOHANTY	21278/2026
146	D-WP(C)/51771/2026 WP(C)/ /	ASHA KUMARI SAHU @ SAHOO MP	SAIBRATA RATH	21279/2026
147	D-WP(C)/51772/2026 WP(C)/35795/2026	JITENDRA KUMAR BISWAL MP	SUKANTA KUMAR DALAI	21280/2026
148	D-WP(C)/51770/2026 WP(C)/ /	M/S LALCHAND RESORT PRIVATE LIMITED MP	GOURI MOHAN RATH	21281/2026
149	D-WP(C)/24066/2026 WP(C)/17729/2026	ASWINI KUMAR DAS MP	AMIT PATTNAIK	21282/2026
150	D-WP(C)/50099/2026 WP(C)/35527/2026	BAIKUNTHANATH SAHOO MP	MAHESWAR MOHANTY	21283/2026
151	D-WP(C)/51773/2026 WP(C)/ /	SUBASH CHANDRA SENAPATI MP	SAROJ KUMAR ROUTRAY	21284/2026
152	D-WP(C)/51777/2026	BALASORE DISTRICT ATHLETIC ASSOCIATION, BALASORE	MOHAMMED SHEETER RAZA KHAN	

	WP(C)/35848/2026	MP		21285/2026
153	D-WP(C)/51775/2026	BISWAJIT PATTNAIK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21286/2026
154	D-WP(C)/51780/2026	OM PRAKSH AGARWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		21287/2026
155	D-WP(C)/51782/2026	BASANTI NAYAK	GOKHA BEHERA	
	WP(C)/ /	MP		21288/2026
156	D-WP(C)/51805/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		21290/2026
157	D-WP(C)/44423/2026	ANSUMAN SWAIN	SURESH CHANDRA MOHANTY	
	WP(C)/31781/2026	MP		21291/2026
158	D-WP(C)/51812/2026	SWAJAGRATA MAHILA MAHASANGHA @ [illegible]	[illegible]	SWASMCNDASH, CHOUDWAR, CUTTACK
	WP(C)/ /	MP		21292/2026
159	D-WP(C)/35931/2026	RAMAKANTA MOHARANA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/25350/2026	MP		21293/2026
160	D-WP(C)/32364/2026	PRATAP KUMAR PRADHAN		
	WP(C)/24503/2026	MP		21294/2026
161	D-WP(C)/50040/2025	DEBABRATA DHUPAL	BINI MISHRA	
	WP(C)/34695/2025	MP		21295/2026
162	D-WP(C)/51815/2026	M/S SAI BUILDERS	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		21296/2026
163	D-WP(C)/45098/2026	MAYADHAR TRIPATHY	ABHISHEK DASH	
	WP(C)/33934/2026	MP		21297/2026
164	D-WP(C)/51827/2026	NUPUR DASH	BIGYAN KUMAR SHARMA	
	WP(C)/35831/2026	MP		21298/2026
165	D-WP(C)/51832/2026	BRAJA KISHORE BHUYAN	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		21299/2026
166	D-WP(C)/51834/2026	SASWAT KUMAR PATEL	DIGANTA DAS	
	WP(C)/ /	MP		21300/2026
167	D-WP(C)/51839/2026	SABITA PRADHAN	DIGANTA DAS	
	WP(C)/ /	MP		21301/2026
168	D-WP(C)/47193/2026	PUSPANJALI ROUT	SAMBIT PANIGRAHI	
	WP(C)/32681/2026	MP		21302/2026
169	D-WP(C)/51848/2026	SANTOSH KUMAR PRADHAN (LATE BISWANARAYAN	[illegible]	AKANTARAN)
	WP(C)/ /	MP		21303/2026
170	D-WP(C)/51853/2026	M/S. MAHALAXMI BHANDAR, GANJAM	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		21304/2026
171	D-WP(C)/25141/2026	BISWAJEET SAHOO	BIBHUTI BHUSAN SWAIN	
	WP(C)/18262/2026	MP		21305/2026
172	D-WP(C)/32834/2026	AKASH KUMAR NAYAK	BIBHUTI BHUSAN SWAIN, M/S. SANTANU KUMAR SARANGI (SR. AD	
	WP(C)/22846/2026	MP		21306/2026
173	D-WP(C)/44994/2026	KHAGESWAR BEHERA	PANKAJ KUMAR SAHOO	
	WP(C)/31054/2026	MP		21307/2026
174	D-WP(C)/44780/2026	SHYAM SUNDAR NAYAK	SATYA RANJAN PATI	
	WP(C)/30863/2026	MP		21308/2026
175	D-WP(C)/51858/2026	M/S KALINGA POLYPACK PVT. LTD., KHORDA	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		21309/2026
176	D-WP(C)/51864/2026	M/S.MAHALAXMI BHANDAR, GANJAM	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		21310/2026
177	D-WP(C)/51872/2026	MANAS RANJAN MOHANTY	SRITAM KUMAR NAYAK	
	WP(C)/ /	MP		21311/2026
178	D-WP(C)/18047/2026	CHANDRA MOHAN ROUTRAY	TUKUNA KUMAR MISHRA	
	WP(C)/19438/2026	MP		21312/2026
179	D-WP(C)/51878/2026	M/S.ADITYA RESIDENTIAL SCHOOL, SAMBALPUR	SANJAYA KUMAR RATH	
	WP(C)/ /	MP		21313/2026
180	D-WP(C)/51879/2026	NABA KISHORE SAHOO	RAKESH BEHERA	
	WP(C)/ /	MP		21314/2026
181	D-WP(C)/51882/2026	DURGA PRASAD BISWAL	RAKESH BEHERA	
	WP(C)/ /	MP		21315/2026
182	D-WP(C)/51888/2026	SATYABRATA SASMAL	CHANDAN KUMAR SAHOO	
	WP(C)/ /	MP		21316/2026
183	D-WP(C)/51857/2026	SUSAMA BHANJA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		21317/2026

184	D-WP(C)/43201/2026	RITANJALI ROUT		
	WP(C)/29791/2026	MP		21318/2026
185	D-WP(C)/51896/2026	BHARATA TAKRI	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		21319/2026
186	D-WP(C)/25844/2026	MEGHANADA KAR	SUMIT KUMAR MOHANTY	
	WP(C)/17856/2026	MP		21320/2026
187	D-WP(C)/51859/2026	DIPTI MOHAPATRA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		21321/2026
188	D-WP(C)/32152/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/27876/2026	MP		21322/2026
189	D-WP(C)/51905/2026	BIKRAM KESHARI SAHOO	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		21323/2026
190	D-WP(C)/51904/2026	JAGYANSENI DASH	ANSHUMAN DAS	
	WP(C)/ /	MP		21324/2026
191	D-WP(C)/51860/2026	SANJUKTA PRADHAN	PRAMOD CHANDRA SEJPADA	
	WP(C)/ /	MP		21325/2026
192	D-WP(C)/51919/2026	RAMESH KUMAR SINGH	SUJATA JENA	
	WP(C)/ /	MP		21326/2026
193	D-WP(C)/51919/2026	RAMESH KUMAR SINGH	SUJATA JENA	
	WP(C)/ /	MP		21327/2026
194	D-WP(C)/51928/2026	RAMESH KUMAR SINGH	SUJATA JENA	
	WP(C)/ /	MP		21328/2026
195	D-WP(C)/51928/2026	RAMESH KUMAR SINGH	SUJATA JENA	
	WP(C)/ /	MP		21329/2026
196	D-WP(C)/51933/2026	SITARAM SAHU	PRATIM TEJASMAN	
	WP(C)/ /	MP		21330/2026
197	D-WP(C)/51937/2026	RAMESH KUMAR SINGH	SUJATA JENA	
	WP(C)/ /	MP		21331/2026
198	D-WP(C)/51937/2026	RAMESH KUMAR SINGH	SUJATA JENA	
	WP(C)/ /	MP		21332/2026
199	D-WP(C)/51942/2026	SK.IMTIAJ ALLI	SONALI PANDA	
	WP(C)/ /	MP		21333/2026
200	D-WP(C)/51943/2026	FARZANA JAMIL	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		21334/2026
201	D-WP(C)/39353/2026	SANJAY DUA		
	WP(C)/27413/2026	MP		21335/2026
202	D-WP(C)/51945/2026	CHAGALI PRADHAN	SONALI PANDA	
	WP(C)/ /	MP		21336/2026
203	D-WP(C)/39353/2026	SANJAY DUA	LAMBIT SENAPATI	
	WP(C)/27413/2026	MP		21337/2026
204	D-WP(C)/51924/2026	PRAKASH CHANDRA MOHAPATRA @ PRAKASH MOHAPATRA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		21338/2026
205	D-WP(C)/25059/2025	SUBRAT ACHARI		
	WP(C)/18152/2025	MP		21339/2026
206	D-WP(C)/51944/2026	KAMINI SAHOO @ SAHU	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		21340/2026
207	D-WP(C)/45092/2026	BIDYA DAS		
	WP(C)/32312/2026	MP		21341/2026
208	D-WP(C)/51956/2026	TRINATH S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21342/2026
209	D-WP(C)/51931/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION CIRCLE, BARIPADA	SABITA KANTA PATTNAIK	
	WP(C)/ /	MP		21343/2026
210	D-WP(C)/51959/2026	MAA MANGALA S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21344/2026
211	D-WP(C)/51961/2026	NARAYAN MURMU	RANJIT MOHANTY	
	WP(C)/ /	MP		21345/2026
212	D-WP(C)/51967/2026	LAXMIBAI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21346/2026
213	D-WP(C)/51977/2026	LAXMIBARAHA S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21347/2026
214	D-WP(C)/51981/2026	MAA TARINI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21348/2026
215	D-WP(C)/51966/2026	THE SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION CIRCLE, BARIPADA	SABITA KANTA PATTNAIK	

	WP(C)/ /	MP		21349/2026
216	D-WP(C)/51984/2026	MAA SARALA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21350/2026
217	D-WP(C)/11956/2026	SUBASH CHANDRA AGARWAL	ARUN KUMAR PATRA	
	WP(C)/9175/2026	MP		21351/2026
218	D-WP(C)/51987/2026	MAA MANGALA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21352/2026
219	D-WP(C)/12294/2026	SUBASH CHANDRA AGARWAL	ARUN KUMAR PATRA	
	WP(C)/9891/2026	MP		21353/2026
220	D-WP(C)/51990/2026	MAA BUDHIJAGULAI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		21354/2026